

1	2	3
Andaman & Nicobar .	1	Entire area
Arunachal Pradesh . . .	1	Entire Area
Dadra & Nagar Haveli .	1	Entire Area
Goa, Daman & Diu .	1	Entire Area
Lakshdweep	1	Entire Area
Mizoram	1	Entire Area
Pondicherry	1	Entire Area*

* District as it existed prior to its recent reorganisation.

** District as reorganised recently.

Increase in Dowry Deaths in Delhi

1065. SHRI DIGAMBAR SINGH;
SHRI MADHAVRAO SCINDIA:
SHRI MOOL CHAND DAGA;
SHRI NAWAL KISHORE SHARMA:
SHRIMATI GEETA MUKHERJEE;
SHRI JAGPAL SINGH;
PROF. P. J. KURIEN;
SHRI ASHFAQ HUSAIN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has lately been a rise in the dowry deaths in the capital; if so, the number of such cases during the last six months and action taken in the matter;

(b) whether in some cases, the police act in collusion with the inlaws of the helpless girls who are the victims; and

(c) the steps Government propose to take to prevent this state of affairs?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMEN-AFFAIRS (SHRI P. VENKATASUB-BAIAH): (a) The comparative figures for the first 6 months of the current year and corresponding period of the

last 2 years, as indicated below, shows that there has been increase in the number of dowry death cases reported to the Delhi Police:—

Period	No. of dowry death
1.1.82 to 30.6.82	19
1.1.81 to 30.6.81	11
1.1.80 to 30.6.80	9

Investigation in all the case of 1982 is in hand.

(b) and (c) It is denied that the Police act in collusion with the accused. Any complaints in this regard can be brought to the notice of the higher police authorities or of the Delhi Administration for appropriate remedial action.

Disintegration of State Services from All India Services by J&K

1066. SHRI K. LAKKAPPA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government of Jammu and Kashmir has decided to start the process of disintegration of the State Services from All India Services; and

(b) the reaction of Government in the matter?